GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:2006 ANSWERED ON:04.08.2003 SETTING KUP OF BIO-DIVERSITY AUTHORITY SURESH RAMRAO JADHAV (PATIL)

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the National Bio-diversity Authority, envisaged in the Bio-diversity Act, has not been set up so far;

(b) if so, the reasons therefore;

(c) the steps taken for setting up the Authority early; and

(d) the measures taken to ensure that the stake holders of traditional knowledge get their rightful share?

Answer

(a), (b) & (c) The Chairman and the Secretary for the National Bio-diversity Authority have been appointed. To make the Authority functional, the services of some staff from existing organizations have been transferred on loan basis to the Authority. A building has been identified to accommodate the office of the Authority at Chennai.

(d) The Bio-diversity Act fully provides for ensuring that the stakeholders of the traditional knowledge get their rightful share.